

**India Belting and Cold Storage (P)
Ltd. Serampore**

2581. Shri S. M. Banerjee: Will the Minister of Law be pleased to state:

(a) whether it is a fact that complaints have been lodged with the Company Law Board against the India Belting and Cold Storage (P) Limited, Serampore (West Bengal);

(b) if so, the action taken by the Company Law Board;

(c) whether it is also a fact that the said Company since its inception has never held any meeting of the Board of Directors and Annual General Meeting and has not submitted any return and accounts; and

(d) if so, the reasons therefor and the action taken in the matter?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) Yes, Sir.

(b) to (d). Notices have already been issued to the company and its directors in respect of failure to hold the Annual General Meeting and to submit the annual return, the balance-sheet and profit & loss account of the company to the Registrar of Companies, West Bengal. The complaints in respect of these offences are likely to be filed shortly in the Court.

Procurement of Sugar for Export

2582. Shri Bibhutj Mishra: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the F.O.R. price at Bombay Port at which the various factories supplied sugar for export through that Port during the years 1964 and 1965;

(b) the quantity of sugar proposed to be procured from factories in Maharashtra for export next year; and

(c) the policy of Government regarding the procurement of sugar for export at the most economical rate?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) The f.o.r. port price excluding the Central Excise Duty of raw sugar exported through Bombay port in 1964 and 1965 was as under:

1964: Rs. 85 per quintal excluding cane purchase tax.

1965: Rs. 92 per quintal including cane purchase tax.

(b) Procurement of raw sugar for export during 1967 is still to be decided.

(c) Tenders are invited from factories to quote maximum economy offered for manufacture of raw sugar and the quantity they can supply. Those factories, the f.o.r. port price of which is the lowest, are selected.

Concentration of Agricultural Inputs

**2583. Shri Vishwa Nath Pandey:
Shri Kindar Lal:
Shri Firodia:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the National Council of Applied Economic Research has suggested concentration of agricultural inputs in potentially surplus districts so that a larger marketable surplus of foodgrains is available for re-distribution; and

(b) if so, the reaction of Government to this and other suggestions of the Council?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) The suggestions have been noted.

Delhi Milk Scheme

2584. Shri Balmiki: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the total number of depot managers who were either discharged or who resigned from service themselves since the commencement of the Delhi Milk Scheme to date;

(b) the amount of Security Deposits collected by the Delhi Milk Scheme from the said Depot Managers and the amount refunded to them so far;

(c) the number of Depot Managers whose Security deposits have not been returned to date as also of those to whom the Security Deposits have not been refunded for more than six months and the reasons therefor;

(d) the date of the oldest case of non-refund of Security Deposit to the Depot Manager; and

(e) the amount of interest accrued to the Delhi Milk Scheme at the rate of 6 per cent per annum due to non-refund of the Security Deposit within a period two months from the date of discharge or resignation?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) 1196, upto 25th November, 1966.

(b) A security of Rs. 200 is collected from each Depot Manager in instalments of Rs. 10 per month. The individual is required to open a saving bank account pledged in the name of the Chairman, Delhi Milk Scheme, in a post office. The first instalment towards the security is deposited in cash and subsequent instalments are collected from the monthly pay of the Depot Manager and deposited in his saving bank account, till the total amount of security, viz., Rs. 200, is completed. In case any individual Depot Manager is discharged or resigns from service before the completion of service of 20 months, the total amount of security deposit made in the saving bank account is proportionately reduced. The saving bank account is released to the individual when he leaves service after reconciliation of his accounts. The exact amount of security deposits made by

the Ex-Depot Managers are being finalised and will be placed on the Table of the Houses as early as possible.

Security deposits have been released in respect of 227 Ex-Depot Managers. The exact amount refunded to them is being worked out and will be laid on the Table of the Sabha as early as possible.

(c) The total number of Ex-Depot Managers whose security deposits has not been released is 969. The number of cases pending for more than six months is 899.

The delay in not refunding the security deposits is due to the labour and complexities involved in the scrutiny of the accumulated records of the depots. Efforts are being continued for settling these accounts, after which the admissible refunds will be made to the persons concerned.

(d) 30th April, 1960.

(e) No interest has accrued to the Delhi Milk Scheme. Any interest that may accrue on the deposits made will be payable to the Depot Manager concerned on release of his security deposit.

Acquisition of Agricultural Land

2585. Shrimati Renu Chakravarty: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any restrictions have been placed on acquisition of good agricultural land for non-agricultural purposes;

(b) whether it is a fact that at Diga Tourist Centre in District Midnapur, West Bengal, an artificial lake is being constructed and for this purpose, hundred of bighas of rich agricultural land are being acquired;

(c) whether this is being done with the knowledge or help of the Central Government; and